[Shri Daji]

demands are satisfied and this burning problem gets solved?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): This is a suggestion for action. I take it from the hon, Member. Naturally, this matter about the resources will have to be very carefully gone into. Therefore, I can only say that, take it from the hon. Member.

Shri S. M. Banerjee: The strike can be withdrawn if you intervene.

Shri Lal Bahadur Shastri: I am sorry I cannot give any categorical assurance just now. (Interruption)

Shrimati Savitri Nagam 70se-

Mr. Speaker: Papers to be laid on the Table. Only the signatories are to be allowed. I have not allowed anyone else. Papers to be laid on the Table.

12:37 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSUR-ANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS.

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table six statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions.

- (i) Supplementary statement No. II—Tenth Session, 1964 (Third Lok Sabha)
- (ii) Supplementary Statement No. 1964 IV-Ninth Session, (Third Lok Sabha)
- (iii) Supplementary Statement No. IX-Seventh Session, 1964 (Third Lok Sabha).

- (iv) Supplementary Statement No. XX-Second Session, (Third Lok Sabha)
- (v) Supplementary Statement No. XXII—First Session, 1962 (Third Lok Sabha)
- (vi) Supplementary Statement No. XXIII—Thirteenth Session. 1961 (Second Lok Sabha)

[Placed in Library, see Nos. LT-3862 to 67/65].

REPORT OF THE WORKING GROUP ON HANDLOOM

The Minister of Commerce Manubhai Shah): I beg to lay on the Table a copy of Report of the Working Group on Handloom, [Placed in Library, see No. LT-3868/65].

ANNUAL REPORT OF NATIONAL NEWS-PRINT AND PAPER MILLS LIMITED. 1963-64 NEPANAGAR FOR THE YEAR AND ITS REVIEW BY GOVERNMENT.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): On behalf of Shri T. N. Singh, I beg to lay on the Table a copy each of the following papers:-

- (i) Annual Report of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, see No. LT-3869/651.